

C. A. T. Bench, JAIPUR

Date of Order

CP 98/93 (CA 563/93) Orders

30.7.94

Mr. R.N. Mathur - Counsel for the applicants.
Mr. M. Rafiq - Counsel for the respondent.

Hears. The respondents have
Complied with the order. In the
result, the Contempt notice is
discharged.

Recd Copy
Jmms
4/8


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman

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and on

Und 4370

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